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Mentioned Matter (1)

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) Nos.27629-27630/2010

(From the judgement and order dated 19/08/2010 in CMWP No.29060/
2008 & CMWP No.65487/2009 of the HIGH COURT OF JUDICATURE AT
ALLAHABAD)

RAMAYAN PANDEY & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With appln(s) for directions and prayer for interim relief and
office report)

Date: 12/07/2011 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Dr. Rajiv Dhawan, Sr. Adv. (mentioned by)
Mr. Irshad Ahmad, Adv.

For Respondent(s) Mr. Shail Kumar Dwivedi, AAG
Mr. Pradeep Misra, Adv.
Mr. Suraj Singh, Adv.

Mr. R.C. Kohli, Adv.

Ms. Kumud Lata Das, Adv.

UPON hearing counsel the Court made the following
O R D E R

List these petitions on 18th August, 2011.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
ASSISTANT REGISTRAR